

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NOS. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013, IA NO. 110 OF 2014 &
IA NO. 159 OF 2015,
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

Dated: 26th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 230 OF 2014

In the matter of:

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Pradeep Misra

APPEAL NO. 231 OF 2014

In the matter of :

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Dushyant Manocha

Counsel for the Respondent(s) : Mr. Pradeep Misra for R.1
Mr. Arun Kumar Datta for R.2

APPEAL NO. 155 OF 2015**In the matter of :**

BSES Rajdhani Power Ltd.Appellant(s)
Delhi Electricity Regulatory Commission Vs.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : -

APPEAL NO. 156 OF 2015**In the matter of:**

BSES Yamuna Power Ltd.Appellant(s)
Delhi Electricity Regulatory Commission Vs.Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent (s) : -

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
 IA NO. 110 OF 2014 & IA NO. 159 OF 2015****In the matter of:**

BSES Yamuna Power Ltd. ...Appellant(s)
Delhi Electricity Regulatory Commission Vs. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra for R.1
 Mr. Arun Kumar Datta

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &
IA NO. 160 OF 2015**

In the matter of:

BSES Rajdhani Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra

APPEAL NO. 235 OF 2014 & IA NOs. 161 & 316 OF 2015

In the matter of:

BSES Rajdhani Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

In the matter of:

BSES Yamuna Power Ltd.		Vs.	...Appellant(s)
Delhi Electricity Regulatory Commission			...Respondent(s)
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:		Mr. Pradeep Misra for R.1 Mr. Arun Kumar Datta

ORDER

We have heard learned counsel for the Appellant for some time.

List these matters for further hearing on **11th & 12th January, 2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/vt